

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DHARMADEV INFRASTRUCTURE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dharmadev Infrastructure Limited
2.	Date of incorporation of corporate debtor	16.08.2005
3.	Authority under which corporate debtor is incorporated / registered	RoC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200GJ2005PLC046616
5.	Address of the registered office and principal office (if any) of corporate debtor	Dharmadev House, Shyamal Cross Road, Satellite, Ahmedabad, Gujarat-380015
6.	Insolvency commencement date in respect of corporate debtor	09.02.2026
7.	Estimated date of closure of insolvency resolution process	08.08.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Rajendra Puranik IBBI Reg. No: IBBI/IPA-001/IP-P02029/2020-21/13149
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C-601, Dindoshi Onkar CHS Ltd. Shivdham Complex, Off Gen A. K. Vaidya Marg, Malad East, Mumbai-400097 Mail id: rdpuranik@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C-601, Dindoshi Onkar CHS Ltd. Shivdham Complex, Off Gen A. K. Vaidya Marg, Malad East, Mumbai-400097 Mail id: ip.dharmadev@gmail.com
11.	Last date for submission of claims	23.02.2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Allottees of Real Estate
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Malav Jitendra Ajmera IBBI/IPA-001/IP-P01190/2018-2019/11908 2. Mr. Chirag Rajendra Kumar Shah IBBI/IPA-001/IP-P01169/2018-2019/11837 3. Mr. Rahul Nareshbhai Shah IBBI/IPA-001/IP-P-02170/2020-2021/13367
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (a) https://ibbi.gov.in/en/home/downloads (b) https://ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Dharmadev Infrastructure Limited on 09.02.2026

The creditors of Dharmadev Infrastructure Limited, are hereby called upon to submit their claims with proof on or before 23.02.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Allottees of Real Estate in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Rajendra Puranik
Interim Resolution Professional
Reg. No. IBBI/IPA-001/IP-P02029/2020-21/13149
AFA No. AA1/13149/02/311226/108624 valid till 31.12.2026

Date: 11/02/2026
Place: Ahmedabad

PUBLIC NOTICE
NOTICE is hereby given that "1. HARISH RADHEKISHAN SINGH, 2. ASHISH RADHEKISHAN SINGH" are the Proposed to Purchase of the below mentioned SCHEDULED PROPERTY...

ATN INTERNATIONAL LIMITED
CIN : L65993WB1983PLC080793
Regd Office : 10, Princep Street, 2nd Floor, Kolkata - 700072
Table with 5 columns: Sl. No., Particulars, Quarter Ended 31.12.2025, Quarter Ended 30.09.2025, Quarter Ended 31.12.2025

Bank of Baroda
APMC Dumbhal Branch-Near Kiran Motors, PunaKumbharia Road, Dumbhal,Surat-395010. Ph : 0261 2333577
Email : dumsur@bankofbaroda.com

punjab national bank
MCC Surat (629600), Cross Corner Building, 2nd Floor, Udhna Teen Rasta, Surat-394210.
Email : mcb6296@pnbbank.in

BAKROL BRANCH, Taluka Kalol, Dist. Panchmahal, Gujarat, India. Ph: 07574894803.
POSSSION NOTICE
Under sub-section (4) of Section 13 of SARFAESI Act, 2002 (As per Appendix IV read with rule 8(1) of the Security Interest (Enforcement) Rules, 2002)

STEEL AUTHORITY OF INDIA LIMITED
Bokaro Steel Plant
Bokaro - 827001, Jharkhand, India
SAIL / BOKARO STEEL PLANT (BSL), INVITES GLOBAL OPEN TENDER ENQUIRY FOR THE FOLLOWING WORK-

Akzo Nobel
Akzo Nobel India Limited
CIN : L24292WB1954PLC021516
Regd. Office: 801A, South City Business Park, 770, Anandapur, E M Bypass, Near Fortis Hospital, Kolkata - 700 107

NOTICE TO INVESTORS
SPECIAL WINDOW FOR TRANSFER AND DEMATERIALIZATION (DEMAT) OF PHYSICAL SECURITIES
Please note that a Special Window for transfer and dematerialisation (demat) of physical securities has been opened for a period of one year from 5th February 2026 to 4th February 2027...

AMBALI BRANCH
Opp Bagaidol Dudh Utпадak Mandali Ltd, Ambali (bagaidol), 389343, Ph. 02672283151.
POSSSION NOTICE
Under sub-section (4) of Section 13 of SARFAESI Act, 2002 (As per Appendix IV read with rule 8(1) of the Security Interest (Enforcement) Rules, 2002)

STEEL AUTHORITY OF INDIA LIMITED
Bokaro Steel Plant
Bokaro - 827001, Jharkhand, India
SAIL / BOKARO STEEL PLANT (BSL), INVITES GLOBAL OPEN TENDER ENQUIRY FOR THE FOLLOWING WORK-

EDUCOMP SOLUTIONS LIMITED
CIN: L74999DL1994PLC061353
Registered Office: L-314(Ground and First Floor), Gali No.7, Mahalpur, New Delhi-110037

NOTICE OF 31ST ANNUAL GENERAL MEETING
NOTICE is hereby given that the 31st Annual General Meeting (AGM) of the Members of Educomp Solutions Limited (the Company) for financial year 2024-25 will be held on Tuesday, March 10, 2026 at 11:30 AM (IST) through Video Conference facility (VC)/or Other Audio Visual Means (OAVM)...

Government of India, Ministry of Finance
DEBTS RECOVERY TRIBUNAL-II
3rd Floor, Bhikhubhai Chambers, Near Kochrab Ashram, Paldi, Ahmedabad, Gujarat, PIN-380006.
FORM NO. 14 [See Regulation 33(2)]

STEEL AUTHORITY OF INDIA LIMITED
Bokaro Steel Plant
Bokaro - 827001, Jharkhand, India
SAIL / BOKARO STEEL PLANT (BSL), INVITES GLOBAL OPEN TENDER ENQUIRY FOR THE FOLLOWING WORK-

For Educomp Solutions Limited
Sd/-
Mahender Khandelwal
Caretaker Resident Professional
IBBI Reg. No IBBI/PA-001/II-P-00033/2016-17/10086

HERO HOUSING FINANCE LIMITED
Registered Office: 09, Community Centre, Basant Lok, Vasanti Vihar, New Delhi-110057.
PUBLIC NOTICE (SALE OF IMMOVABLE PROPERTY THROUGH PRIVATE TREATY)
[Notice of Sale by Private Treaty under Rule 8 read with Rule 9 of Security Interest (Enforcement) Rules, 2002]

FORM A
PUBLIC ANNOUNCEMENT
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF DHARMADEV INFRASTRUCTURE LIMITED
RELEVANT PARTICULARS
Name of corporate debtor: Dharmadev Infrastructure Limited
Date of incorporation of corporate debtor: 16.08.2005

Bank of India
Bardoli Branch: Platinum Mall, Sardarbaug, Station Road, Bardoli-394601.
Ph No.: 02622-226532, 2203116, Mob- 9713239984
Email: bardoli.surat@bankofindia.co.in

DEBTS RECOVERY TRIBUNAL-I
(Ministry of Finance, Government of India)
2nd Floor Bhikhubhai Chambers, Nr. Kochrab Ashram, Paldi, Ashram Road, Ahmedabad-380 006.
(Established u/s. 3 of the Recovery of Debts due to Banks & Financial Institutions Act, 1993 for the area comprising Districts of Alunadabad, Gandhinagar, Mehsana, Patan, Sabarkantnir (Himmat- Nagar), Banaskantha (Palanpur) of Gujarat State w.e.f. 1st June, 2007.)

The Mehsana Urban Co-op. Bank Ltd.
(Multi State Scheduled Bank)
Head Office : Corporate Building, Highway, Mehsana-384002.
Phone No. : (02762) 257233, 257234

Particulars of outstanding dues
Amount
1. Amount outstanding as on NPA date in the Account with interest applied up to 15.11.2025 9,74,380.27/-
2. Subsequent UGL from 15.11.2025 to 19.01.2026 (date of notice @ 8.20% p/a with monthly rest and penal interest 14517.00/-
3. Other charges payable by the borrower / debited in the account subsequent to NPA date -



Mumbai South Zonal Office, Janamangal, 45/47, Mumbai Samachar Marg, Fort, Mumbai - 400001. Tel : 022-22675899

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES (Appendix - IV - A)

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

Table with 7 columns: Sr. No., Name of Borrower, Name of Guarantor, Amount Due in Lakhs as per 13(2) Notice under SARFAESI, Description of the Property, Possession Type, Reserve Price (In Lakh) EMD Lakh (In Lakh) Increment Lakh (In Lakh)

Auction website - https://baanknet.com/ Inspection of the property please contact concerned Branch for inspection and details of the property: 11.02.2026 onwards in working days between 10 AM to 5 PM with prior appointment

Date : 11.02.2026 Place : Mumbai

India SME Asset Reconstruction Co. Limited DEMAND NOTICE

DEMAND NOTICE (under Rule 3 (1) of Security Interest (Enforcement) Rules, 2002) Substituted Service Of Notice U/S.13 (2) Of Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002.

Table with 8 columns: S. No., Loan Agreement/Loan No. / Name Of The Borrower / Address No., Co-Borrower And Guarantor Name Director Name, Npa Date, Date Of Demand Notice, Demand Amount (In Rs.), Loan Amount (In Rs.), Description Of The Mortgage Property

We hereby call upon the borrower stated herein to pay us within 60 days from the date of this notice, the outstanding amount (s) together with further interest thereon plus cost, charges, expenses, etc. thereto failing which we shall be at liberty to enforce the security interest including but not limited to taking possession of and selling the secured asset entirely at your risk as to the cost and consequences.

Dated : 12.02.2026 / Place: Maharashtra Authorized Officer, India SME Asset Reconstruction Company Limited

Svaraj Trading and Agencies Limited

Registered Office: Office No. 30, 2nd Floor 380/82 Amruteshwar CHSL, Jagannath Sunkersett Road, Mumbai, Maharashtra, India, PIN-400002

STATEMENT OF UNAUDITED FINANCIAL RESULTS OF THE COMPANY FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2025

The Board of Directors of the Company has, at its Meeting held on Tuesday, February 10, 2026, approved the Unaudited Financial Results of the Company for the quarter and nine months ended December 31, 2025.

The Result along with the Limited Review Report are available on Stock Exchange website (www.bseindia.com) and have also been posted on the Company's website at www.svarajtrading.in/pdf/Un-audited%20Financial%20Results%20December%2031,%202025.pdf which can be accessed by scanning the QR code given.

For and on behalf of the Board of Directors of Svaraj Trading And Agencies Limited Sd/- Harendra Gupta Managing Director DIN: 05335662

Place : Mumbai Date : February 10, 2026 Note: The above intimation is in accordance with Regulations 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.

Gujarat Narmada Valley Fertilizers and Chemicals Limited (An ISO 9001, ISO 14001, ISO 45001 & ISO 50001 Certified Company) Regd. Office: P.O.Narmadanagar - 392015, Dist.: Bharuch (Gujarat), India

Almondz Global Securities Limited CIN: L74899MH1994PLC43425 Registered Office: Level 5, Grande Palladium, 175, CST Road, Off BKC, Kalina, Santacruz (East), Vidyavanaji, Mumbai, Maharashtra 400098, India

SHANTI GOLD INTERNATIONAL LIMITED CIN : L74999MH2013PLC249748 A-51, 2nd floor - 7th floor, Road No.1, Marol Industrial Estate, MIDC, Near Tunga International Hotel, Andheri East, Mumbai, Maharashtra, 400093

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 5 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF DHARMADEV INFRASTRUCTURE LIMITED

Table with 7 columns: Particulars, Quarter Ended (Dec 2025, Sept 2025, Dec 2024), Year Ended (Dec 2025, Dec 2024, March 2025)

Table with 5 columns: Sl. No., Particulars, Quarter Ended (31.12.2025, 30.09.2025, 31.12.2024), Nine Months Ended (31.12.2025, 31.12.2024), Year Ended (31.03.2025)

CENTERAC TECHNOLOGIES LIMITED CIN: L17231MH1993PLC071975 Registered Office : 307, Regent Chambers, Nariman Point, Mumbai City, Mumbai, Maharashtra, India, 400021

Table with 7 columns: Sr. No., Particulars, Quarter ended (31st December, 2025, 30th September, 2025, 31st December, 2024), Nine months ended (31st December, 2025, 31st December, 2024), Year ended (31st March, 2025)

SPV GLOBAL TRADING LIMITED CIN L27100MH1985PLC035268 28/30, Anant Wadi, Binani Bhavan, Ground Floor, Bhuleshwar, Mumbai 400002. E-mail : spvglobaltrading@gmail.com, Website : www.spvglobal.in

Special Window for Transfer and Dematerialisation of physical securities & KYC Update 1. Shareholders require to update KYC details and dematerialise their physical securities request by connecting the RTA of the Company; and 2. SEBI vide circular dated July 2, 2025 read with January 30, 2026, has introduced a Special Window for Re-lodgement of Transfer Requests of Physical Shares and same has been extended for a period of one year from February 05, 2026 to February 04, 2027.

